

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 01st June, 2022

NO. HC.VII-138/2019/3814/A #### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-I Judicial Officer of Assam Judicial Service **to undergo 3 (three) months Induction Training at the Judicial Academy, Assam w.e.f. 06-06-2022**, as per Assam Judicial Service Rules.

| Sl. No. | Name |
|---------|------------------------|
| 1. | Shri Narayan Upadhyaya |

The trainee Officer is directed to report in the Judicial Academy, Assam, National Law University Campus, Hajo Road, Kamrup, Amingaon, **at 9:00 AM on 06-06-2022**, for undergoing Induction Training.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-138/2019/ 3815-3830/A, dated 01-06-2022

Copy for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled to T.A. & D.A. as admissible under the Rules.

3. The District & Sessions Judge, Cachar, Silchar
(He is requested to inform the trainee Officer under his control accordingly)
4. The Registrar (Admin. / Vigilance), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. Shri Narayan Upadhyaya, Addl. District & Sessions Judge, FTC, Cachar.
7. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
8. The Joint Registrar, (Finance), Gauhati High Court, Guwahati.

9. The Administrative Officer, Judicial Academy, with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
10. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
01.06.22
REGISTRAR (JUDICIAL)